- (a) Annual Report and Accounts of the India Tea and Restaurants Limited, Mumbai, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. See No. L.T. 4632 /01]
- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Seventeenth Annual Report and Accounts of the Council for Leather Exports, Chennai, for the year 2000-2001, together with the Auditors Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 4634/01]
 - I. Notifications of the Ministry of Finance.
 - II. Reports and Accounts (2000-2001) of various Banks and related paper

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE-PATIL): Sir, I lay on the Table-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance, (Department of Revenue), under Section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications:
 - (1) S.O. 830 (E) dated 28th August, 2001 publishing Notification No. 38/2001-Customs dated 28.8.2001 regarding exchange rate for conversion of foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of import goods.
 - (2) S.O. 831 (E) dated 28th August, 2001 publishing Notification No. 39/2001-Customs dated 28.8.2001 regarding exchange

- rate for conversion of foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of export goods.
- (3) S.O. 832 (E) dated 28th August, 2001 publishing Notification No. 40/2001-Customs dated 28.8.2001 regarding fixation of Tariff Values for Crude Palmolein.
- (4) G.S.R. 662 (E) dated 7th September, 2001 publishing the Customs Valuation (Determination of Prices of imported goods) Amendment Rules, 2001.
- (5) S.O. 941 (E) dated 25th September, 2001 publishing Notification No. 44/2001 -Customs dated 25.9.2001 regarding exchange rate for conversion of foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of import goods.
- (6) S.O. 942 (E) dated 25th September, 2001 publishing Notification No. 45/2001-Customs dated 25.9.2001 regarding exchange rate for conversion of foreign currencies into Indian currency or *vice-versa* of the purpose of assessment of export goods.
- (7) S.O. 958 (E) dated 27* September, 2001 publishing Notification No. 47/2001-Customs dated 27.9.2001 regarding exchange rate for currencies into Indian currency or *vice-versa* for the purpose of assessment of import goods.
- (8) S.O. 959 (E) dated 27th September, 2001 publishing Notification No. 48/2001-Customs dated 27.9.2001 regarding exchange rate for conversion of foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of export goods.
- (9) S.O. 967 (E) dated 28* September, 2001 publishing Notification No. 49/2001-Customs dated 28.9.2001 regarding exchange rate for conversion of foreign

- currencies into Indian currency or *vice-versa* of the purpose of assessment of import goods.
- (10) S.O. 1011 (E) dated 9th October, 2001publishing Notification No. 52/2001 –Customs dated 9.10,2001 regarding fixation of Tariff Value for Brassscrap (all grades).
- (11) G.S.R. No. 772 (E) dated 10th October, 2001 publishing Notification No. 106/2001 Customs dated 10.10.2001 seeking to amend Notification no. 138/91 Customs, dated 22.10.91 (GSR No. 639 (E) dated 22.10.91) and 140/91-Customs, dated 22.10.91 (GSR No. 641(E) dated 22.10.91 so as to allow sharing of certain specified equipments, such as, diesel generating sets/captive power plants, central air conditioning equipments etc. by two or more STP units of the same owner located in the same compound or adjacent/nearby premises.
- (12) G.S.R. No. 780 (E) dated 16th October, 2001 publishing Notification No. 108/2001 -Customs, dated 16.10.2001 seeking to amend Notification no. 148/94-Customs, dated 13.7.94 so as to facilitate monetisation of gift commodities imported by CARE when permitted by the department of Women & Child Development, Government of India.
- (13) S.O. 1060 (E) dated 25th October, 2001 publishing Notification No. 55/2001 -Customs dated 25.10.2001 regarding exchange rate for currencies into Indian currency or *vice-versa* of the purpose of assessment of import goods.
- (14) S.O. 1061 (E) dated 25th October, 2001 publishing Notification No. 56/2001 -Customs dated 25.10.2001 regarding exchange rate for currencies into Indian currency or *vice-versa* of the purpose of assessment, of export goods.

- (15) G.S.R. No. 831 (E) dated 6th November, 2001 publishing Notification no. 116/2001-Customs, dated 6.11.2001. seeking to Notification no. 3/88- Customs, dated 14.1.88, 277/90-Customs, 12.12.90 dated 177/94-Customs dated 21.10.94. 133/94dated CuStoms. 22.6.94. 58/2000-Customs. dated 8.5.2000 and 137/2000-Customs, dated 19.10.2000 governing duty free import of goods by units under EOU/EPZ/SEZ Schemes. [Placed in Library. For (1) to (15) See No. LT. 4598/01]
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance, (Department of Revenue), under Section 38 of Central Excise Act, 1944, together with Explanatory Memorandum on the Notifications:-
 - (1) G.S.R. No. 771 (E) dated 10th October, 2001 publishing

Notification No. 49/2001-Central Excise, dated 10.10.2001 seeking to amend Notification no. 1/95-Central Excise dated 4.1.95 (GSR No. 8(E) dated 4.1.95) so as to allow sharing of certain specified equipments, such as, diesel generating sets/captive power plants, central air conditioning equipments etc. by two or more STP units of the same owner located in the same compound or adjacent/nearby premises.

(2) G.S.R. No.830 (E) dated 6th November. 2001 publishing

Notification No. 52/2001 -Central Excise, dated 6.11.2001 seeking to amend Notification no. 126/94-Central Excise dated 2,9.94 and 37/2000 Central Excise, dated 8.5.2000 governing duty free procurement of goods from indigenous sources by units under EOU/EPZ Schemes so as to delete the names of the EPZs which have been converted into SEZs from the list of the EPZs annexed to the Notifications [Placed in Library. For (1) and (2) See No. L.T. 4599 /01]

III. A copy each (in English and Hindi) of the Ministry of Finance, (Department of Revenue) Notification G.S.R. No. 751(E) dated October 1, 2001 publishing the Appellate Tribunal for Forefeited Property, (conditions of

service of Chairman and Members) Rules 1978, under section 26 (3) of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976, together with Explanatory Memorandum on the Notification. [Placed in Library. See No. LT. 4601/01]

- IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance, (Department of Revenue), under Section 296 of Income Tax Act, 1961:-
 - (1) S.O. 2778 (E) dated 20th October, 2001 publishing Notification No. 28/2001 -Income Tax Act dated 20.10..2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961, the Bhartiya Adim Jati Sevak Sangh, New Delhi.
 - (2) S.O. 2779 (E) dated 20th October, 2001 publishing Notification No. 29/2001 -Income Tax Act dated 20.10..2001 exempting from Income Tax under section io(23C)(iv) of the Income Tax Act, 1961, the Gem & Jewellary Export Promotion Council, Mumbai.
 - (3) S.O. 2780 (E) dated 20th October, 2001 publishing Notification No. 30/2001-Income Tax Act dated 20.10..2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961, the Indian Institute of Foreign Trade, New Delhi.
 - (4) S.O. 2781 (E) dated 20th October, 2001 publishing Notification No. 31/2001 -Income Tax Act dated 20.10..2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Council for Social Development, New Delhi.
 - (5) S.O. 2782 (E) dated 20th October, 2001 publishing Notification No. 43/2001 -Income Tax Act dated 20.10..2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Indian Institute of Management, Lucknow.

- (6) S.O. 2783 (E) dated 20th October, 2001 publishing Notification No. 44/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section io(23C)(iv) of the Income Tax Act, 1061 the Sri Aurobindo Society, Calcutta.
- (7) S.O. 2784 (E) dated 20th October, 2001 publishing Notification No. 53/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 for the Software Technology Parks of India, New Delhi.
- (8) S.O. 2785 (E) dated 20th October, 2001 publishing Notification No. 54/2001-Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the income Tax Act, 1961 the Agri-Horticulture Society of India, Calcutta.
- (9) S.O. 2786 (E) dated 20th October, 2001 publishing Notification No. 55/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section io(23C)(iv) of the Income Tax Act, 1961 the Institute of Company Secretaries of India, New Delhi.
- (10) S.O. 2787 (E) dated 20th October, 2001 publishing Notification No. 71/2001 -Income Tax Act dated 20.10..2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Seafarers Welfare Fund Society, Mumbai,
- (11) S.O. 2788 (E) dated 20th October, 2001 publishing Notification No. 72/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section io(23C)(iv) of the Income Tax Act, 1961 the Tamil Nadu Ex-Services Personnel Benevolent Fund , Chennai.
- (12) S.O. 2789 (E) dated 20th October, 2001 publishing. Notification No. 73/2001-Income Tax Act dated 20.10. 2001 exempting from Income Tax under section io(23C)(iv) of

- the Income Tax Act, 1961 the Chief Minister's Earthquake Relief Fund, Maharashtra, Mumbai.
- (13) S.O. 2790 (E) dated 20th October, 2001 publishing Notification No. 75/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Amalgamated Tamil Nadu Shares of Post War Services Reconstruction Fund and Special Fund for Reconstruction and Rehabilitation of Ex-servicemen, Chennai.
- (14) S.O. 2791 (E) dated 20th October, 2001 publishing Notification No. 76/2001-Income Tax Act dated 20.10. 2001 exempting from Income Tax under section io(23C)(iv) of the Income Tax Act, 1961 the Indira Gandhi National Centre for Arts, New Delhi.
- (15) S.O. 2792 (E) dated 20th October, 2001 publishing Notification No. 81/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Jnuna Prabhodini, Samshodhan Sanstha, Pune.
- (16) S.O. 2793 (E) dated 20th October, 2001 publishing Notification No. 92/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Maharashtra Energy Development Agency, Mumbai.
- (17) S.O. 2794 (E) dated 20th October, 2001 publishing Notification No. 93/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Maharashtra Remote Sensing Application Centre, Nagpur.
- (18) S.O. 2796 (E) dated 20th October, 2001 publishing Notification No. 109/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of

- the Income Tax Act, 1961 the Prajapita Brahma Kumaris Ishwariya Vishwa Vidyalaya, Mount Abu.
- (19) S.O. 2797 (E) dated 20th October, 2001 publishing Notification No. 110/2001-Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Krishana Gopal Ayurvedic Dharmarth Aushodhlaya Trust, Ajmer
- (20) S.O. 2798 (E) dated 20th October, 2001 publishing Notification No. 111/2001-Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Indian Institute of Cerebral Palsy, Calcutta.
- (21) S.O. 2799 (E) dated 20th October, 2001 publishing Notification No. 112/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section i0(23C)(iv) of the Income Tax Act, 1961 the Krishana Gopal Ayurvedic Dharmarth Aushodhalya Trust, Ajmer.
- (22) S.O. 2800 (E) dated 20th October, 2001 publishing Notification No. 113/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section iO(23C)(iv) of the Income Tax Act, 1961 the Auroville Foundation Auroville, Tamilnadu.
- (23) S.O. 2801(E) dated 20th October, 2001 publishing Notification No. 115/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section io(23C)(iv) of the Income Tax Act, 1961 the Swadeshi Jagran Foundation, New Delhi.
- (24) S.O. 2802 (E) dated 20th October, 2001 publishing Notification No. 128/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) ' of the Income Tax Act, 1961 the T.T. Ranganathan Clinical Research Foundation, Chennai.

- (25) S.O. 2803 (E) dated 20th October, 2001 publishing Notification No. 133/2001 -Income Tax Act dated 20.10, 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Bhagini Samaj, Mumbai.
- (26) S.O. 2804 (E) dated 20th October, 2001 publishing Notification No. 135/2001 -Income Tax Act dated 20.10. 2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act. 1961 the Tribune Trust, Chandigarh...
- (27) S.O. 2805 (E) dated 20th October, 2001 publishing Notification No. 136/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section iO(23C)(iv) of the Income Tax Act, 1961 the Asian Institute of Transport Development, New Delhi
- (28) S.O. 2806 (E) dated 20th October, 2001 publishing Notification No. 143/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the J.R.D.Tata Trust, Mumbai.
- (29) S.O. 2807 (E) dated 20th October, 2001 publishing Notification No. 1442001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Nation Centre for the Performing Arts, Mumbai.
- (30) S.O. 2808 (E) dated 20th October, 2001 publishing Notification No. 145/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Missionaries of Charity, Kolkata.
- (31) S.O. 2809 (E) dated 20th October, 2001 publishing Notification No. 206/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section.

- 10(23C)(iv) of the Income Tax Act, 1961 the S.O.S. Children's Village of India, New Delhi.
- (32) S.O. 2810 (E) dated 20th October, 2001 publishing Notification No. 208/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Rastrottana Parishat, Bangalore.
- (33) S.O. 2811 (E) dated 20th October, 2001 publishing Notification No. 210/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Homi Bhabha Fellowhip Council, Mumbai.
- (34) S.O. 2812 (E) dated 20th October, 2001 publishing Notification No. 128/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Oil Corporation Committee, New Delhi.
- (35) S.O. 2813 (E) dated 20th October, 2001 publishing Notification No. 211/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Centre for Social Research, Vasant Kunj, New Delhi.
- (36) S.O. 2814 (E) dated 20th October, 2001 publishing Notification No. 224/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Kerala Motor Transport Worker's Welfare Fund Board, Kollam..
- (37) S.O. 2815 (E) dated 20th October, 2001 publishing Notification No. 225/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the His Holiness the Dalai Lama's Charitable Trust, New Delhi.

- (38) S.O. 2816 (E) dated 20th October, 2001 -publishing Notification No. 226/2001 -Income Tax .Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Kerala Motor Transport Worker's Welfare Fund Board, Kollam.
- (39) S.O. 2817 (E) dated 20th October, 2001 publishing Notification No. 227/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Yusuf Meharally Centre, Mumbai.
- (40) S.O. 2818 (E) dated 20th October, 2001 publishing Notification No. 233/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the National Welfare Fund for Sports Persons, New Delhi.
- (41) S.O. 2819 (E) dated 20th October, 2001 publishing Notification No. 234/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Indian Gypsy Works Fellowship Trust, Harur...
- (42) S.O. 2820 (E) dated 20th October, 2001 public Notification No. 235/2001-Income Act date 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Sri Brahmatantra Swatantra Parakalaswamy Mutt, Mysore.
- (43) S.O. 2821 (E) dated 20th October, 2001 publishing Notification No. 236/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Vivekananda Kendra Pratisthan, Chennai.
- (44) S.O. 2822 (E) dated 20th October, 2001 publishing Notification No. 240/2001 -Income Tax Act dated 20.10.2001 seeking to Exemption from Income Tax under

- section 10(23C)(iv) of the Income Tax Act, 1961 the Ramana Maharshi Centre for Learning, Bangalore.
- (45) S.O. 2823 (E) dated 20th October, 2001 publishing Notification No. 243/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the EAN-India, New Delhi.
- (46) S.O. 2824 (E) dated 20th October, 2001 publishing Notification No. 245/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Nation Children's Fund, New Delhi.
- (47) S.O. 2825 (E) dated 20th October, 2001 publishing Notification No. 246/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Confederation of Indian Industry, New Delhi.
- (48) S.O. 2826 (E) dated 20th October, 2001 publishing Notification -No. 252/2001 -Income Tax Act dated 20.10..2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the State Innovation in Family Planning Services Project Agencies, Lucknow.
- (49) S.O. 2827 (E) dated 20th October, 2001 publishing Notification No. 254/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 19 1 the Gujarat Pollution Control Board, Gandhinagar.
- dated 20th S.O. 2828 (E) October. 2001 (50)Publishing Notification No. 268/2001 -Income Act dated 20.10.2001 exempting from under section 10(23C)(iv) of the Income Tax Income Tax Act, 1961 the Technology Development Board, New Delhi.

- (51) S:0. 2829 (E) dated 20th October, 2001 publishing Notification No. 269/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section i0(23C)(iv) of the Income Tax Act, 1961 the Sarva Seva Sangh, Wardha.
- (52) S.O. 2830 (E) dated 20th October, 2001 publishing Notification No. 270/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Indo-German Social Service Society, New Delhi.
- (53) S.O. 2831 (E) dated 20th October, 2001 publishing Notification No. 308/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section iO(23C)(iv) of the Income Tax Act, 1961 the Gandhi Samarak Sanghrahalaya Samiti Rajghat, New Delhi.
- (54) S.O. 2832 (E) dated 20th October, 2001 publishing Notification No. 310/2001 -Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Indian Association of Women's Studies, New Delhi.
- (55) S.O. 2833 (E) dated 20th October, 2001 publishing Notification No. 311/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Indo German Social Service Society, New Delhi.
- (56) S.O. 2834 (E) dated 20th October, 2001 publishing Notification No. 312/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section 10(23C)(iv) of the Income Tax Act, 1961 the Srirangam Srimadh Andavan Periashramam, Trichy.
- (57) S.O. 2836 (E) dated 20th October, 2001 publishing Notification No. 320/2001-Income Tax Act dated 20.10.2001 exempting from Income Tax under section

10(23C)(iv) of the Income Tax Act, 1961 the Joint Plant Committee, Calcutta. [Placed in Library. *For* (1) to (57) *See* No. L.T. 4597/01]

- II. (i) A copy each (in English and Hindi) of the following papers, under sub-section 5 of section 48 of the National Bank for Agriculture and Rural Development Act, 1981:-
 - (a) Annual Report and Accounts of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2000-2001, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. -4618/01]
 - (b) Statistical Statements of the above Annual Report.
 - (c) Review by Government on the working of the above Bank. [Raced in Library. *For* (b) and (c) *See* No. L.T. 4619/01]
- (ii) A copy each (in English and Hindi) of the Annual Reports on the working and activities of the following Banks for the year 2000-2001, together with the Accounts and Auditor's Report thereon, under sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959:-
 - 1. State Bank of Hyderabad
 - 2. State Bank of Indore
 - 3. State Bank of Saurashtra
 - 4. State Bank of Patiala [Placed in Library. For (1) to (4) See No. LT.-4617/01]
- (iii) A copy each (in English and Hindi) of the Annual Report on the working and activities of the following Banks for the year 2000-2001, together with the Accounts & Auditor's Report thereon, under subsection (8) of section 10 of the Banking Companies (Acquisition and Transfer of undertakings) Act, 1970:-
 - 1. Canara Bank
 - 2. Central Bank of India
 - 3. Indian Overseas Bank
 - 4. Punjab National Bank

- 5. United Bank of India
- 6. UCO Bank

(Raced in Library. For (1) to (6) See No. LT. from 4611/01 to 4616 /01]

- (iv) A copy each (in English and Hindi) of the following papers:-
 - (I) The Consolidated Report on the working of Public Sector Banks for the year ended 31" March, 2001. (Placed in Library. See No. LT. 4602/01]
 - (ii) Annual Reports and Accounts of the following Regional Rural Banks for the year 2000-2001, together with the Auditor's Report on the Accounts: -
 - 1. Akola Gramin Bank, Akola (Placed in Library. *See* No. L.T. 4330 /01]
 - 2. Alaknanda Gramin Bank, Pauri, Uttaranchal (Raced in Library. See No. LT. 4358/01]
 - 3. Aligarh Gramin Bank, Aligarh (Placed in Library. *See* No. L.T. 4431/01]
 - 4. Allahabad Kshetriya Gramin Bank, AllahaDad [Placed in Library. See No. L.T. 4404 /01]
 - 5. Alwar Bharatpur Anchalik Gramin Bank, Bharatpur (Rajasthan) (Raced in Library. *See* No. L.T. 4284 /01]
 - 6. Ambala-Kurukshetra Gramin Bank, Ambala [Placed in Library. See No. LT. 4283 /01]
 - 7. Aravali Kshetriya Gramin Bank, Sawai Madhopur (Rajasthan) [Raced in Library. See No. L.T. 4407/01]
 - 8. Arunachal Pradesh Rural Bank, Pasighat [Placed in Library. See No. L.T. 4460/01]

- 9. Aurangabad-Jalna Gramin Bank, Aurangabad [Raced in Library. See No. LT. 4434 /01]
- 10. Avadh Gramin Bank, Lucknow [Raced in Library. See No. L.T. 4362/01]
- 11. Baitarani Kshetriya Gramin Bank, Baripada [Raced in Library. See No. L.T. 4291 /01]
- 12. Balasore Gramya Bank, Balasore (Orissa) [Placed in Library. See No. L.T. -4376/01]
- 13. Ballia Kshetriya Gramin Bank, Ballia [Raced in Library. See No. L.T. 4436/01]
- Banaskantha Mehsana Gramin Bank, Patan [Placed in Library. See No. L.T. - 4451/01]
- 15. Barabanki Gramin Bank, Barabanki (U.P.) [Placed in Library. See No. L.T. 4342 /01]
- 16. Bardhaman Gramin Bank, Burdwan (Placed in Library. *See* No. L.T. 4464 /01]
- 17. Bareilly Kshetriya Gramin Bank, Bareilly [Placed in Library. See No. LT. 4327 /01]
- 18. Bastar Kshetriya Gramin Bank, Jagdalpur (M.P.) [Placed in Library. See No. L.T. 4454/01]
- Basti Gramin Bank, Basti (U.P.) [Placed in Library. See No. L.T. 4354 /01]
- 20. Begusarai Kshetriya Gramin Bank, Begusarai (Bihar) [Raced in Library. See No. L.T. 4445 /01]
- 21. Bhagalpur Banka Kshetriya Gramin Bank, Bhagalpur [Placed in Library. See No. L.T. 4467/01]

- 22. Bhagirath Gramin Bank, Sitapur (U.P.) [Placed in Library. See No. L.T. 4437/01]
- Bhandara Gramin Bank, Bhandara [Placed in Library. See No. LT. - 4357/01]
- Bhilwara Ajmer Kshetriya Gramin Bank, Bhilwara [Raced in Library. See No. L.T. - 4420 /01]
- Bhojpur-Rohtas Gramin Bank, Ara [Placed in Library. See No. L.T. - 4285 /01]
- 26. Bijapur Grameena Bank, Bijapur (Karnataka) [Placed in Library. See No. L.T. 4307/01]
- 27. Bikaner Kshetriya Gramin Bank, Bikaner (Rajasthan) [Placed in Library. See No. L.T. 4293 /01]
- 28. Bilaspur Raipur Kshetriya Gramin Bank, Bilaspur (M.P.) [Placed in Library. See No. L.T. 4372 /01]
- 29. Bolangir Anchalik Gramya Bank, Bolangir (Orissa) [Placed in Library. See No. L.T. 4463 /01]
- 30. Buldana Gramin Bank, Buldana (Maharashtra) [Raced in Library. See No. L.T. 4438/01]
- 31. Bundelkhand Kshetriya Gramin Bank, Tikamgarh (M.P.) [Raced in Library. *See* No. L.T. 4416/01]
- 32. Bundi-Chittorgarh Kshetriya Gramin Bank, Bundi (Rajasthan) [Placed in Library. See No. L.T. 4430/01]
- 33. Cachar Gramin Bank, Silchar (Assam) [Placed.in Library. See No. LT. 4400/01]
- 34. Cauvery Grameena Bank, Mysore [Placed in Library. *See* No. LT. 4287/01]

- 35. Chaitanya Grameena Bank, Tenali [Placed in Library. *See* No. LT. 4349/01]
- 36. Chamaparan Kshetriya Gramin Bank. Motihari (Raced in Library. *See* No. LT. 4336 /01]
- 37. Chambal Kshetriya Gramin Bank, Morena (M.P.) [Placed in Library. See No. LT. 4414/01)
- 38. Chandrapur-Gadchiroli Gramin Bank, Chandrapur [Placed in Library. *See* No. LT. 4301 /01]
- 39. Chhindwara-Seoni Kshetriya Gramin Bank, Chhindwara (M.P.) [Placed in Library. See No. LT. 4332 /01]
- 40 Chikmagalur-Kodagu Grameena Bank, Chikmagalur [Placed in Library. See No. LT. 4444/01]
- 41 Chitradurga Gramin Bank, Chitradurga [Placed in Library. *See* No. LT. 4409/01)
- 42. Cuttack Gramya Bank, Cuttack (Orissa) [Placed in Library. See No. LT. -4370/01]
- 43. Damoh-Panna-Sagar Kshetriya Gramin Bank, Damoh (M.P.) [Placed in Library. *See* No. LT. 4321/01]
- 44. Devi Patan Kshetriya Gramin Bank, Gonda (U.P.) [Placed in Library. See No. LT. 4415 /01]
- 45. Dewas-Shajapur Kshetriya Gramin Bank, Dewas [Placed in Library. See No. LT. 4422/01]
- 46. Dhenkanal Gramya Bank, Dhenkanal (Orissa) [Raced in Library. See No. LT. 4306/01]

- 47. Dungarpur Banaswara Kshetriya Gramin Bank, Pratapgarh [Placed in Library. See No. LT. 4315 /01)
- 46. Durg Rajnandgaon Gramin Bank, Rajnandgaon (M.P.) [Placed in Library. See No. L.T. 4371 /01]
- 49. Etah Gramin Bank, Etah (U.P.) [Raced in Library. See No. L.T. 4344/01]
- 50. Etawah Kshetriya Gramin Bank, Etawah (U.P.) [Raced in Library. See No. L.T. 4359 /01]
- 51. Faizabad Kshetriya Gramin Bank, , Faizabad [Placed in Library. See No. LT. 4456 /01]
- 52. Faridkot-Bathinda Kshetriya Gramin Bank, Bathinda [Raced in Library. *See* No. L.T. 4339/01]
- 53. Farrukhabad Gramin Bank, Fatehgarh (U.P.) [Placed in Library. See No. LT. 4357/01]
- 54. Fatehpur Kshetriya Gramin Bank, Fatehpur (Placed in Library. See No. LT. 4303/01]
- 55. Ganga Yamuna Gramin Bank, Dehradun [Raced in Library. See No. LT. 4296/01]
- 56. Gaur Gramin Bank, Malda (W.B.) [Raced in Library. *See* No. LT. 4458/01]
- 57. Giridih Kshetriya Gramin Bank, Giridih [Raced in Library. See No. LT. 4317/01]
- 56. Godavari Grameena Bank, Rajahmundry (A.P.) [Raced in Library. See No. LT. 4312/01]
- 59. Golconda Grameena Bank, Hyderabad [Raced in Library. See No. LT. 4428/01]

- BO. Gomti Gramin Bank, Jaunpur [Placed in Library. See No. LT. -4324 /01]
- 61. Gopalganj Kshetriya Gramin Bank, Gopalganj [Placed in Library. See No. LT. 4373/01]
- 62. Gorakhpur Kshetriya Gramin Bank, Gorakhpur [Placed in Library. *See* No. LT. 4305/01]
- 63. Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank, Gurdaspur [Placed in Library. See No. LT. 4408/01]
- 64. Gurgaon Gramin Bank, Gurgaon [Placed in Library. *See* No. LT. 4329/01]
- 66. Gwalior Datia Kshetriya Gramin Bank, Datia (M.P.) [Placed in Library. See No. LT. 4346 /01]
- 66. Hadoti Kshetriya Gramin Bank, Kota [Placed in Library. *See* No. LT. 4499 /01]
- 67. Haryana Kshetriya Gramin Bank, Bhiwani [Placed in Library. See No. LT. 4377/01]
- 68. Hazaribag Kshetriya Gramin Bank, Hazaribag (Bihar) [Placed in Library. See No. LT. 4465 /01]
- 69. Himachal Gramin Bank, Mandi (H.P.) [Placed in Library. See No. LT. 4337/01]
- Hindon Gramin Bank, Ghaziabad [Placed in Library. See No. LT. - 4335 /01]
- 71. Hisar-Sirsa Kshetriya Gramin Bank, Hisar (Haryana) [Placed in Library. See No. LT. 4348 /01]
- 72. Howrah Gramin Bank, Howrah [Placed in Library. *See* No. LT. 4288/01]

- 73. Indore-Ujjain Kshetriya Gramin Bank, Ujjain [Placed in Library. See No. L.T. 4292 /01]
- 74. Jammu Rural Bank, Jammu [Placed in Library. *See* No. L.T. 4441/01]
- 75. Jamnagar Rajkot Gramin Bank, Jamnagar [Placed in Library. See No. L.T. 4318/01]
- 76. Jamuna Gramin Bank, Agra [Placed in Library. See No. L.T. 4388/01]
- 77. Jhabua-Dhar Kshetriya Gramin Bank, Jhabua [Placed in Library. See No. L.T. 4432 /01]
- 78. Junagadh Amreli Gramin Bank, Junagadh [Placed in Library. See No. LT. 4322 /01]
- 79. Ka Bank Nongkyndong Ri Khasi Jaintia, Shillong [Raced in Library. See No. L.T. 4446 /01]
- 80. Kakathiya Grameena Bank, Warangal (A.P.) [Placed in Library. See No. L.T. 4421/01]
- 81. Kalahandi Anchalika Gramya Bank, Kalahandi [Placed in Library. See No. L.T. 4361/01]
- 82. Kalpatharu Grameena Bank, Tumkur [Raced in Library. See No. LT. 4433 /01]
- 83. Kanakadurga Grameena Bank, Gudivada [Raced in Library. See No. L.T. 4334 /01]
- 84. Kanpur Kshetriya Gramin Bank, Kanpur [Placed in Library. See No. LT. 4295 /01]
- 85. Kapurthala-Rrozpur Kshetriya Gramin Bank, Kapurthala [Placed in Library. See No. L.T. 4457 /01]

- 86. Kashi Gramin Bank, Varanasi [Placed in Library. See No. LT. -4323/01)
- 87. Kisan Gramin Bank, Budaun [Placed in Library. See No. LT. -4313/01]
- 88. Kolar Grameen Bank, Kolar [Placed in Library. See No. LT. -4361/01]
- 89. Koraput Panchabati Gramya Bank, Koraput (Orissa) [Placed in Library. See No. LT. 4386 /01]
- 90. Kosi Kshetriya Gramin Bank, Purnea (Bihar) [Placed in Library. See No. LT. 4286 /01]
- 91. Krishna Grameena Bank, Gulbarga [Placed in Library. See No. LT. 4339 /01]
- 92. Kshetriya Gramin Bank, Hoshangabad (M.P.) [Placed in Library. See No. LT. 4461/01]
- 93. Kshetriya Kisan Gramin Bank, Mainpuri [Placed in Library. See No. LT. 4297 /01]
- 94. Kutch Gramin Bank, Bhuj-Kutch [Placed in Library. See No. LT. 4403 /01]
- 95. Lakhimi Gaonlia Bank, Golaghat (Assam) [Placed in Library. See No. LT. 4395 /01]
- 96. Langpi Oehangi Rural Bank, Karbi Anglong [Raced in Library. See No. LT. 4437 /01]
- 97. Madhubani Kshetriya Gramin Bank, Madhubani [Raced in Library. See No. LT. 4405 /01]
- 98. Magadh Gramin Bank, Gaya [Placed in Library. See No. LT. -4387 /01]

- 99. Mahakaushal Kshetriya Gramin Bank, Narsinghpur (U.P.) [Placed in Library. See No. L.T. 4353 /01]
- 100. Malaprabha Grameena Bank, Dharwad [Placed in Library. See No. L.T. 4424 /01]
- 101. Mallabhum Gramin Bank, Bankura (W.B.) [Placed in Library. See No. L.T. 436910]
- 102. Malwa Gramin Bank, Sangrur [Placed in Library. See No. L.T. -4341/01]
- 103. Mandla-Balaghat Kshetriya Gramin Bank, Mandia (M.P.) [Placed in Library. See No. L.T. 4450 /01]
- 104. Manipur Rural Bank, Imphal [Placed in Library. See No. L.T. -4331/01]
- 105. Manjira Grameena Bank, Sangareddy [Placed in Library. See No. L.T. 4402 /01]
- 106. Marathwada Gramin Bank, Nanded [Placed in Library. See No. L.T. 4308 /01]
- 107. Marudhar Kshetriya Gramin Bank, Churu (Rajasthan) [Placed in Library. See No. L.T. -4328 /01]
- Marwar Gramin Bank, Pali-Marwar [Placed in Library. See No. L.T. - 4367/01]
- Mayurakshi Gramin Bank, Birbhum [Placed in Library. See No. L.T. - 4447 /01]
- 110. Mewar Aanchaiik Gramin Bank, Udaipur (Rajasthan) [Placed in Library. See No. L.T. 4378 /01]

- Mithila Kshetriya Gramin Bank, Darbhanga (Bihar) [Raced in Library. See No. L.T. - 4351 /01J
- 112. Mizoram Rural Bank, Aizwal [Raced in Library. See No. LT. -4448/01]
- 113. Monghyr Kshetriya Gramin Bank, Munger [Placed in Library. See No. LT. 4468/01]
- 114. Murshidabad Gramin Bank, Murshidabad [Raced in Library. See No. LT. 4364/01]
- 115. Muzaffarnagar Kshetriya Gramin Bank, , Muzaffarnagar [Raced in Library. See No. LT. 4389 /01]
- 116. Nadia Gramin Bank, Krishnanagar. (W.B.) [Raced in Library. See No. LT. 4300 /01]
- 117. Nagaland Gramin Bank, Kohima [Raced in Library. *See* No. LT. 4368/01]
- 118. Nagarjuna Grameena Bank, Khammam (A. P.) [Raced in Library. See No. LT. 4418 /01]
- 119. Nainital-Almora Kshetriya Gramin Bank, Nainital [Raced in Library. See No. LT. 4380 /01]
- Nalanda Gramin Bank, Bihar Shariff [Placed in Library. See No. LT. - 4396 /01J
- 121. Netravati Grameena Bank, Mangalore (Karnataka) [Raced in Library. See No. L.T. 4382/01]
- 122. Nimar Kshetriya Gramin Bank, Khargone (M.P.) [Placed in Library. See No. L.T. 4290 /01]
- 123. North Malabar Gramin Bank, Kannur [Raced in Library. See NO. LT. 4413 /01]

- 124. Palamau Kshetriya Gramin Bank, Palamau [Placed in Library. See No. LT. 4360/01]
- 125. Panchamahal Vododara Gramin Bank, Godhra [Placed in Library. See No. LT. 4401/01]
- 126. Pandyan Grama Bank, Virudhnagar [Placed in Library. See No. LT. 4412 /01]
- 127. Parvatiya Gramin Bank, Chamba [Raced in Library. See No. LT. 4343 /01]
- 128. Patliputra Gramin Bank, Patna [Raced in Library. See No. LT. 4365 /01]
- 129. Rnakini Grameena Bank, Nellore [Raced in Library. *See* No. LT. 4340/01]
- 130. Pithoragarh Kshetriya Gramin Bank, Pithoragarh [Raced in Library. See No. LT. 4319/01]
- 131. Pragjyotish Gaonlia Bank, Nalbari (Assam) [Raced in Library. See No. LT. 4459/01]
- 132. Pratapgarh Kshetriya Gramin Bank, Pratapgarn [Raced in Library. See No. LT. 4314/01]
- 133. Prathama Kshetriya Bank, Moradabad [Raced in Library. See No. LT. 4397/01]
- Puri Gramya Bank, Puri (Orissa) [Raced in Library. See No. LT. - 4425/01]
- 135. Raebareli Kshetriya Gramin Bank, Raibareli [Placed in Library. See No. LT. 4316/01]
- 136. Raigarh Kshetriya Gramin Bank, Raigarh (M.P.) [Raced in Library. See No. L.T. 4304 /01]

- 137. Rajgarh-Sehore Kshetriya Gramin Bank, Sehore [Raced in Library. See No. LT. 4299 /01]
- 138. Ranchi Kshetriya Gramin Bank, Ranchi [Placed in Library. *See* No. LT. 4294/01]
- 139. Rani Lakshmibai Kshetriya Gramin Bank, Jhansi [Placed in Library. See No. LT. 4379 /01]
- 140. Ratlam-Mandsaur Kshetriya Gramin Bank, Mandsaur (M.P.) [Placed in Library. *See* No. LT. 4455 / 01]
- 141. Ratnagiri Sindhudurg Gramin Bank, Ratnagiri (Raced in Library. See No. LT. 4466/01]
- 142. Rayalseema Grameena Bank, Cuddapah (A.P.) [Placed in Library. See No. LT. 4347/01]
- 143. Rewa-Sidhi Gramin Bank, Rewa (M.P.) [Placed in Library. *See* No. LT. 4325/01]
- 144. Rushikulya Gramya Bank, Berhampur (Orissa) [Raced in Library. See No. LT. 4411/01]
- 145. Sabarkantha-Gandhinagar Gramin Bank, Himatnagar [Placed in Library. See No. LT. 4423 /01]
- 146. Sagar Gramin Bank, Calcutta (Placed in Library. See No. LT. -4385/01)
- 147. Sahyadri Gramin Bank, Shimoga [Placed in Library. See No. LT. 4363 /01]
- 148. Samastipur Kshetriya Gramin Bank, Samastipur [Raced in Library. See No. LT. 4462/01]
- 149. Samyut Kshetriya Gramin Bank, Azamgarh (U.P.) [Raced in Library. See No. LT. 4392 /01]

- 150. Sangameshwara Grameena Bank, Meboobnagar [Placed in Library. See No. LT. 4391 /01]
- 151. Santhal Parganas Gramin Bank, Dumka [Placed in Library. See No. LT. 4440 /01]
- 152. Saran Kshetnya Gramin Bank, Chapra [Placed in Library. See No. LT. 4390 /01)
- 153. Shahdol Kshetnya Gramin Bank, Shahdol (M.P.) [Placed in Library. See No. LT. 4393 /01]
- 154. Shahjahnpur Kshetnya Gramin Bank, Shahjahanpur [Raced in Library. *See* No. L.T. 4326 /01]
- Sharda Gramin Bank, Satna (M.P.) [Raced in Library. See No. LT. - 4352 /01J
- 156. Shekhawati Gramin Bank, Sikar [Placed in Library. See No. L.T. 4355/01]
- 157. Shivalik Kshetriya Gramin Bank, Hoshiarpur [Placed in Library. See No. LT. 4289 /01)
- 158. Shivpuri-Guna Kshetriya Gramin Bank, Shivpuri [Placed in Library. See No. LT. 4426 /01)
- 159. Shri Venkateshwara Grameena Bank, Chittoor (A.P.) [Placed in Library. See No. LT. 4398 /01]
- 160. Singhbum Kshetriya Gramin Bank, Chaibasa (Bihar) [Placed in Library. See No. LT. 4442 /01]
- 161. Siwan. Kshetriya Gramin Bank, Siwan, Bihar [Placed in Library. See No. L.T. 4362 /01]

- 162. Solapur Gramin Bank, Solapur [Placed in Library. *See* No. LT. 4375 /01]
- 163. South Malabar Gramin Bank, Mallappuram [Raced in Library. See Nb. LT. 4320 /01]
- 164. Sree Anantha Grameena Bank, Anantapur (A.P.) [Placed in Library. See No. LT. 4419 /01]
- 165. Sri Ganganagar Kshetriya Gramin Bank, Sri Ganganagar [Placed in Library. See No. LT. -4417 /01]
- 166. Sri Saraswathi Grameena Bank, Adilabad [Raced in Library. See No. LT. 4383/01]
- 167. Sri Sathavahana Grameena Bank, Karimnagar [Placed in Library. See No. LT. 4345 /01]
- 168. Sri Visakba Grameena Bank, Srikakulam (A.P.) [Placed in Library. See No. LT. 4435 /01]
- 169. Srirama Grameena Bank, Nizamabad [Placed in Library. See No. LT. 4394 A51]
- Subansiri Gaonlia Bank, Lakhimpur [Raced in Library. See No. LT. - 4310 /01]
- 171. Sultanpur Kshetriya Gramin Bank, Sultanpur [Placed in Library. See No. LT. 4298 /01]
- 172. Surat-Bharuch Gramin Bank, Bharuch (Gujarat) [Raced in Library. See No. LT. 4384 /01]
- 173. Surendranagar Bbavnagar Gramin Bank, Surendranagar [Raced In Library. See No. LT. 4429 /01]
- 174. Surguja Kshetriya Gramin Bank, Ambikapur (M.P.) [Raced in Library. See No. LT. 4311 /01)

- 175. Thane Gramin Bank, Thane [Raced in Library. See No. LT. 4375/011
- 176. Tripura Gramin Bank, Agartala [Raced in Library. *See* No. LT. 4406 /01]
- 177. Tulsi Gramin Bank, Banda (UP.) [Raced in Library. See No. LT. 4361 /01]
- Tungabhadra Gramin Bank, Bellary [Raced in Library. See No. LT. - 4449 /01)
- 179. Vaishali Kshetriya Gramin Bank, Muzaffarpur [Raced in Library. See No. LT. 4381/01]
- Valialar Grama Bank, Cuddalore [Raced in Library. See No. LT. - 4443 /01]
- Valsad-Dangs Gramin Bank, Valsad [Raced in Library. See No. LT. - 4452 /01]
- 182. Varada Grameena Bank, Kumta (Karnataka) [Raced in Library. See No. LT. 4455 /01]
- 183. Vidisha Bhopal Kshetriya Gramin Bank, Vidisha (M.P.) [Placed in Library. See No. L.T. 4427/01]
- 184. Vidur Gramin Bank, Bijnor [Raced in Library. *See* No. L.T. 4333/01]
- 185. Visveshvarya Grameena Bank, Mandya [Placed in Library. See No. LT. 4309 /01]
- 186. Yavatmal Gramin Bank, Yavatmal [Placed in Library. See No. LT. - 4410/01]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRI B.P. SINGHAL (Uttar Pradesh): Sir, I present the following Reports (in English & Hindi) of the Department-Related Parliamentary Standing Committee on Science & Technology, Environment & Forests: -

- (1) Ninety-second Report on Action Taken by the Department of Space on the recommendations/observations contained in the Ninety-first Report on Demands for Grants (2001-2002) of the Department of Space.
- (2) Ninety-third Report on Action Taken by the Department of Biotechnology on the recommendations/observations contained in the Eighty-seventh Report on Demands for Grants (2001-2002) of the Department of Bio-technology.
- (3) Ninety-fourth Report on Action Taken by the Department of Scientific & Industrial Research on the recommendations/observations contained in the Eighty-sixth Report on Demands for Grants (2001-2002) on the Department of Scientific & Industrial Research.
- (4) Ninety-fifth Report on the Biological Diversity Bill, 2000.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI ANANTRAY DEVSHANKER DAVE (Gujarat): Sir, I lay on the Table a copy (in English and Hindi) of the Twenty-Fifth Report of the Public Accounts Committee (Thirteenth Lok Sabha) on the 'Case of M/s PILCOM'.